

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1031

ANSWERED ON:04.03.2013

QUALITY OF ROADS

Bali Ram Dr. ;Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal to frame fresh rules to ensure the quality of roads;
- (b) if so, the details and present status thereof;
- (c) whether any Committee has been constituted by the Government in this regard; and
- (d) if so, the details thereof and the progress made by the said Committee in this connection?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) This Ministry is primarily responsible for development and maintenance of National Highways. Quality of National Highway projects is prescribed in the Ministry's Specifications for Road and Bridge Works as well as in various approved standards, specifications, codes and guidelines of the Indian Roads Congress and is ensured by incorporating these in the Contract Agreement of projects. These standards, specifications, codes and guidelines are reviewed from time to time as a part of the process for upgrading the quality standards.

(c) & (d) The review of standards, specifications, codes and guidelines is a continuous process. Both the Ministry and the Indian Roads Congress have a system of internal Committees for reviewing these on various aspects of quality.